SHRI B. K. MUKERJEE: Will the Deputy Minister please take note of this and see that these claims are immediately settled.

Mr. CHAIRMAN: He will always try.

SHRI SHAH NAWAZ KHAN: Yes, Sir; I will always try.

SPEED CONTROL OF RAILWAYS TN SAURASHTRA

- ♦155. SHRI J. H. JOSHI: Will the Minister of RAILWAYS be pleased to refer to the reply given to my Starred Question No. 105 in the Rajya Sabha on the 22nd May, 1957 and state:
- (a) whether Government have since decided to lift the speed control from the Railways in Saurashtra; and
- (b) if so, what measures Government have taken to ensure the original speed there?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir, gradually.

(b) Removal of speed restriction is depending on the availability of Track Material. 60 lakhs eft. of ballast and 4 lakhs sleepers are required to strengthen the track to remove speed restriction.

SHRI J. H. JOSHI: How many miles of the track have been renewed and over how many miles the speed control will remain still in force and for how long in Saurashtra?

SHRI SHAH NAWAZ KHAN: About 852 miles oi th_> track are under speed restriction. About 226 miles are due to the inadequacy of ballast. During rainy season the ballast gets powdered and becomes very slushy and therefore we have to restrict speed. We hope to remove that restriction from 1st October but the restriction imposed on account of poor sleepers has, I am afraid, to continue till we can replace the sleepers.

SHRI J. H. JOSHI: Are the Government aware that the mail train there is running at a speed of about 12 miles an hour, a speed that was recorded by the first train when it was introduced in India in 1857, and since the speed and the railway fare are correlated will it not be proper, advisable, just and right for the Government to consider a proposal for reducing the fare so long as there is this speed control?

to Questions

SHRI SHAH NAWAZ KHAN: Sir, sometimes in the interests of safety we have to restrict speed of the trains. If we go fast and there is an accident, then of course we are blamed; if we go slow, then again we are blamed

t [DELHI SEWAGE TANK INCIDENT

*156. SHRI RAM SAHAI: Will the दिल्ली सिवेज टैंक की घटना

*१५६. श्री राम सहाय : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार को हाल में हुई दिल्ली सिवेज टैंक की घटना के कारणों की जांच की रिपोर्ट प्राप्त हो गई है; और
- (ख) भविष्य में ऐसी घटनायें न होने-पायें उसके लिये सरकार ने क्या प्रवन्ध किया है ?

Minister of HEALTH be pleased to state:

- (a) whether the report on the causes of the recent sewage tank incident at Delhi has been received by Government; and
- (b) what steps Government have taken to avoid the recurrence of such incidents in future?]

THE MINISTER FOR HEALTH (SHRI D. P. KARMARKAR): (a) Yes, Sir, the report was received on llth July, 1957 and a copy of it is laid on the Table of the House. [See Appendix XVIII, Annexure No. 29.]

^{† []} English translation.